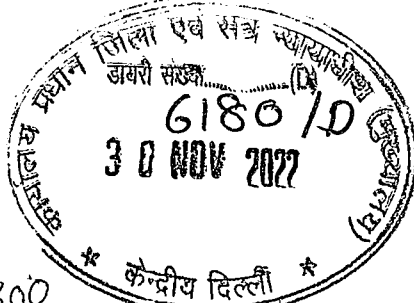


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI.

ORDER

As requested by the Judicial Officer Sh. Shirish Aggarwal. CMM, North-East District Karkardooma Courts, Delhi. is not able to attend the Court w.e.f. 30.11.2022 for physical hearing as his mother is Covid positive. Permission is granted to the Judicial Officer to take up all the matter w.e.f. 30.11.2022 to 06.12.2022 through video-conferencing instead of physical hearing.



Ramesh Kumar
(RAMESH KUMAR-I)
Principal District & Sessions Judge.
North-East District,
Karkardooma Courts, Delhi

No. 7289-7300 /Power/Judl./N-E/KKD/Delhi/2022

Dated: 30 NOV 2022

Copy forwarded for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Principal District & Sessions Judge, East and Shahdara, Karkardooma Courts, Delhi.
4. The Judicial Officer concerned.
5. The Secretary, DLSA, North-East District, Karkardooma Courts, Delhi.
6. The Secretary, Shahdara Bar Association, KKD Courts, Delhi.
7. The Chief Public Prosecutor, North-East District, Karkardooma Courts, Delhi.
8. The Deputy Commissioner of Police, North-East District, Delhi.
9. The Website Committee, Karkardooma Courts, Tis Hazari Courts, Delhi
10. PS to the undersigned.

Ramesh Kumar
Principal District & Sessions Judge.
North-East District,
Karkardooma Courts, Delhi

inside